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भाग II—खण्ड 3—उपखण्ड (i)

PART II—Section 3—Sub-section (i)

प्राधिकार से प्रकाशित

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NEW DELHI, WEDNESDAY, OCTOBER 30, 1968/KARTIKA 8, 1890

इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में रखा जा सके।

Separate paging is given to this Part in order that it may be filed as a separate compilation.

MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION

(Department of Food)

NOTIFICATION

New Delhi, the 30th October 1968

G.S.R. 1942.—In exercise of the powers conferred by sub-section (2), read with sub-clause (iii) of clause (b) of sub-section (1), of Section 7 of the Food Corporations Act, 1964 (37 of 1964), the Central Government hereby appoints Shri A. C. Bandyopadhyay, Joint Secretary to the Government of India, Ministry of Food, Agriculture, Community Development and Cooperation (Department of Cooperation), New Delhi, as a Director in the Board of Directors of the Food Corporation of India, *vice* Shri S. S. Puri, and makes the following amendment in the Notification of the Government of India in the Ministry of Food and Agriculture (Department of Food), No. G.S.R. 37, dated the 2nd January, 1965, namely:—

In the said Notification, under the heading "Directors appointed under section 7(1)(b)", for the entry against item (4), the following entry shall be substituted, namely:—

"Shri A. C. Bandyopadhyay, Joint Secretary to the Government of India, Ministry of Food, Agriculture, Community Development and Cooperation (Department of Cooperation), New Delhi."

[No. F. 4-1/64-FCC-Vol.II.]

R. BALASUBRAMANIAN, Jt. Secy

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